NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP 369 /ND/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

NAME OF THE COMPANY: M/s Meidensha Corporation Vs. M/s Prime Meridien Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s): Mr. P. V. Kapur and Shri U. K. Choudhary, Sr. Advocate with

Mr. Rohit Kochhar, Mr. N. Menon, Mr. Inder Raj Gill and Ms. Anuradha Sharma, Mr. Avichal Sharma, Mr. Karan Malhotra, Mr. Himanshu Vij, Advocates

For the Respondent (s): Mr. Lakshya Khanna & Mr. Anurag Dayal, Advocates for R-13 to 18

ORDER

CA 308 has been filed by the petitioner praying for issuance of notice of contempt to Mr. Surinder Mehta and Mr. Rohan Mehta. It is alleged that there has been violation of the court's order. Notice of the same is accepted by Mr. Dubey, Ld. Counsel appearing for these contemnors. Reply be filed before the next date of hearing.

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(S. K. Mohapatra)
Member (T)

(Ina Malhotra) Member (J)

(Lekhraj Singh)